### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.5023 TO BE ANSWERED ON 31<sup>st</sup> March, 2016/ CHAITRA 10, 1939 (SAKA)

## **Minting of Fake Coins**

5023. SHRI SUMEDHANAND SARSWATI:
SHRI OM PRAKASH YADAV:
SHRI SUMAN BALKA

#### QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received complaints regarding the minting of fake coins of Rs. 10/- denomination recently and if so, the details thereof and the number of such complaints received by the Government so far;
- (b) whether the Government has taken any strict action to address the problem of minting of fake coins of Rs. 10/- denomination and if so, details thereof;
- (c) whether the Government is considering to change the design of ten rupee coins; and
- (d) if so, the details thereof and the time by which the said changes are likely to be carried out?

#### **ANSWER**

# MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

- (a) and (b): In the year 2014, a total number of 310 cases were registered for counterfeiting coins and in the year 2015 a total number of 38 cases were registered for counterfeiting coins. In the year 2016, Delhi Police unearthed two fake coin minting factories in Bawana and a case was registered on 01.10.2016. Fake coins of Rs. 5 and Rs. 10 denomination valuing Rs. 6,37,500/- were recovered in the case. Another factory was unearthed in Peeragarhi and a case was registered on 13.10.2016. Fake coins of Rs. 10 denomination valuing Rs. 8000/- were recovered.
- (c): No, Sir.
- (d): Does not arise.